

**OFFICE OF THE MINISTER
ENVIRONMENT, FOREST & WILD LIFE,
LABOUR, EMPLOYMENT, DEVELOPMENT, GAD
7TH LEVEL, A-WING, DELHI SECRETARIAT,
I.P. ESTATE, NEW DELHI-110002.**

No.F.MOD/Misc/2020/874

Dated : 17.06.2020

To,

Prof. (Dr.) G. S. Bajpai,
Registrar, National Law University Delhi.
Sector-14, Dwarka, New Delhi-110078.

Subject : - Regarding complaints of deploying insufficient sanitation/House Keeping staff in National Law University (NLU).

Sir,

A meeting was held on 15/06/2020 in the Camp office of Hon'ble Minister (Labour) regarding complaints of deploying insufficient sanitation/House Keeping staff in National Law University (NLU).

On the basis of information revealed before Hon'ble Minister (Labour) by the representative of National law University who attended the meeting, it was noticed that NLU's assessment for requirement of manpower for House Keeping at different times were different. Initially when the university started functioning and had less number of student in the campus at that time NLU deployed 55 staff for House Keeping, when the tender was floated in 2019 for deployment of Housekeeping, requirement of staff was assessed 71 and finally contract was awarded by NLU to the contractor who deployed 36 housekeeping staff only. Further it will not be out of context to mention here that since starting the number of student enrolled in NLU has increased approximate 5 times.

When it was confronted to the representatives of NLU who were present in the meeting whether the requirement of staff to be deployed for House Keeping was assessed on the basis of norms of PWD/Administrative Reforms Deptt. of GNCT of Delhi. No satisfactory reply could be given by them.

In view of the above Hon'ble Minister (Labour) directed that NLU will reassess the requirement of House Keeping Staff for whole campus as per the established norms of PWD and Administrative Reforms Department of GNCT of Delhi and float the fresh tender accordingly after cancellation of existing contract.

In the meantime all the Housekeeping workers who were providing their services to the NLU before the commencement of existing contract should be directly deployed and paid by the university.



(Anil Ghildiyal)
OSD to Minister